

MAN RESOURCE DEVELOPMENT  
be pleased to state:

(a) whether it is a fact that a Committee had been constituted for celebrating the birth centenary of Shri Maithilisharan Gupta, which falls on the 3rd August, 1986;

(b) whether it is a fact that the Department of Culture is not taking necessary action for the immediate implementation of recommendations made by this Committee for organising the celebration; and

(c) whether Government propose to raise a memorial in honour of national poet Shri Gupta?

THE MINISTER OF STATE IN  
THE DEPARTMENT OF EDUCATION  
AND CULTURE (SHRIMATI  
KRISHNA SAHI): (a) Yes, Sir.

(b) No, Sir.

(c) Government of Uttar Pradesh propose to instal the bust of the poet at his birthplace Chiragaon (Jhansi). The National Committee is organising year-long celebrations commencing with inaugurations on the 3rd of August and including events such as release of books and cassettes based on the works of the poet, documentaries, Kavi sammelans and seminars.

#### Plight of Leprosy Patients at Dehradun

952. SHRI RAM NARESH  
KUSHAWAHA:  
SHRI J. P. GOYAL:

Will the Minister of HEALTH  
AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Indian Express dated the 3rd July, 1986 regarding the plight of leprosy patients living in a dilapidated colony of their own in a 'Khud' in Dehradun without any help or medical aid from the Government agencies; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN  
THE MINISTRY OF HEALTH  
(KUMARI SAROJ KHAPARDE):

(a) Yes Sir.

(b) The District of Dehra Dun has been brought under multi drug regime since March, 1980 for treatment of leprosy patients. Survey of leprosy patients has been undertaken and after case detection, leprosy patients in this district are put on multi-drug treatment. Non-infectious cases are treated for a period of 6 months and the infectious cases for two years. Anti-leprosy drugs are supplied free of cost to the various treatment centres. Treatment is domiciliary by and large. Complicated cases are admitted into leprosy hospitals for treatment. Rehabilitation scheme drawn up by Welfare Department provides for rehabilitation of deformed leprosy patients also besides other physically handicapped persons.

12 Noon

#### PAPERS LAID ON THE TABLE

Notification of the Ministry of Finance (Department of Revenue) under the Customs Act, 1982.

THE MINISTER OF STATE IN THE  
DEPARTMENT OF EXPENDITURE  
(SHRI B. K. GADHVI): Sir, I beg to lay on the Table, under section 159 of the Customs Act, 1982, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 950(E), dated the 18th July, 1986, amending Notification No 45-Customs dated the 1st March, 1979, so as to substitute the words "Life saving drugs and medicines specified" by the words and figures "Life Saving drugs and medicines specified" by the words and figures "life saving drugs and medicines failing within Chapter 99 of the First Schedule to the Customs Tamil Act 1975" or" in the first proviso to the Notification together with an Explanatory Memorandum thereon.  
[Placed in Library See No IT-2846]86.